

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 128
IB-549/ND/2020

IN THE MATTER OF:

Ms. Sandhya Sethi &Anr. ... Applicant/Petitioner

Vs

M/s Inteco Special Melting ... Respondent
Technologies (India) Pvt Ltd

Order under Section 7 of IBC.

Order delivered on 10.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajeev Shrivastava, Adv.

For the Respondent :

ORDER

Pleadings are complete. List for hearing on 27.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)